

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 907**

TO BE ANSWERED ON NOVEMBER 21, 2019

HOUSING FOR ALL

No. 907. SHRI B.Y.RAGHAVENDRA:

SHRI NALIN KUMAR KATEEL:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details and present status of scheme relating to housing for all by 2022, State-wise;**
- (b) whether the Government has rolled out various measures to boost the real estate sector in the last three years and if so, the details thereof;**
- (c) the details and total number of houses constructed and distributed among the needy people in the last three years, State and year-wise; and**
- (d) the total funds spent on the scheme till date, State and year-wise?**

AANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)**

(a), (c) & (d): Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana (Urban) [PMAY(U)] since 25.06.2015 for addressing the housing requirement in urban areas. States/Union Territories (UTs) have undertaken demand survey under the Scheme for assessing actual demand of housing. The validated demand reported by States/UTs so far is around 112 lakhs.

Based on the project proposals received from States/UTs, total 93,00,949 houses have so far been sanctioned under the Scheme; out of this, 55,40,801 are at various stages of construction and 28,06,465 are completed/delivered. Central assistance of Rs. 1,45,948.68 crore has been approved and Rs. 57,895.76 crore have so far been released to the States/UTs. State/UT-wise details are at Annexure-I.

A total 22,74,605 houses have been constructed and occupied by the beneficiaries under the scheme during the last three years. State/UT and year-wise details are at Annexure-II.

Central Assistance of Rs. 57,895.77 Crore has been released to the States/UTs so far. State/UT and year-wise details are at Annexure-III.

(b): The following measures have been taken by the Government to boost real estate sector in the last three years:

i. The Real Estate (Regulation and Development) Act-2016, has been enacted to ensure transparency, promotion and regularisation of the real estate sector.

ii. Goods and Service Tax (GST) has been reduced from 8% to 1% [without Input Tax Credit (ITC)] for Affordable Housing and 12% to 5% (without ITC) for other housing projects.

iii. The Benefit under Section 80-IBA of Income Tax Act has been extended to the Affordable Housing Projects approved till 31st March, 2020.

iv. The limit of carpet area has been increased from 30 to 60 square meters in Metropolitan regions and 60 to 90 square meters in non-Metropolitan regions for affordable housing unit valued upto Rs. 45 lakh.

v. The limit of interest deduction on home loan has been increased from Rs 2 lakh to Rs. 3.5 Lakh for interest paid on home loans availed w.e.f. 1st April, 2019 upto 31st March, 2020 for purchase of affordable houses valued upto Rs. 45 lakh.

States/UTs-wise details of Physical and Financial progress under PMAY(U)

S.No.	State/UTs	Financial Progress		Physical Progress		
		Central Assistance approved (Rs. in cr.)	Central Assistance Released (Rs. in cr.)	Houses sanctioned (Nos)	Houses~ Grounded (Nos)	Houses~ Completed (Nos)
1	A&N Island (UT)	9.18	0.28	612	36	20
2	Andhra Pradesh	20,756.26	6,872.50	13,75,149	6,88,961	3,12,898
3	Arunachal Pradesh	162.82	105.25	7,230	6,870	1,645
4	Assam	1,458.90	508.54	96,957	50,368	15,395
5	Bihar	4,705.52	1,535.24	3,02,634	1,45,447	58,212
6	Chandigarh (UT)	6.47	6.47	296	5,256	5,256
7	Chhattisgarh	3,821.85	1,335.35	2,54,092	1,72,489	61,752
8	D&N Haveli (UT)	86.05	57.57	4,812	3,900	2,088
9	Daman & Diu (UT)	22.24	16.85	1,211	818	670
10	Delhi (UT)	361.23	361.23	15,947	56,527	39,927
11	Goa	16.28	15.74	727	668	668
12	Gujarat	10,373.02	6,587.47	5,96,238	4,81,243	3,43,649
13	Haryana	4,235.32	733.54	2,66,147	43,160	18,160
14	Himachal Pradesh	174.75	67.04	9,919	7,198	2,740
15	Jammu & Kashmir (UT)	692.50	173.50	45,969	24,646	5,266
16	Jharkhand	2,940.61	1,517.02	1,96,892	1,30,099	68,021
17	Karnataka	9,378.50	3,209.95	5,91,137	3,25,783	1,57,741
18	Kerala	1,975.78	1,102.70	1,25,356	95,851	56,657
19	Ladakh (UT)	36.68	17.27	1,777	847	342
20	Lakshadweep (UT)	-	-	-	-	-
21	Madhya Pradesh	11,682.09	6,282.26	7,51,658	5,42,286	2,93,612
22	Maharashtra	17,603.55	5,140.92	11,42,152	4,41,419	2,47,306
23	Manipur	642.71	237.00	42,823	24,291	3,206
24	Meghalaya	70.42	6.52	4,671	1,571	1,067
25	Mizoram	463.64	115.35	30,259	10,220	2,113
26	Nagaland	505.95	151.95	32,001	20,552	3,849
27	Orissa	2,231.90	972.36	1,42,331	94,474	54,727
28	Puducherry (UT)	203.29	75.61	13,375	8,112	2,581
29	Punjab	1,229.55	422.49	79,310	43,455	17,884
30	Rajasthan	3,249.22	1,165.32	1,96,614	1,06,627	73,163
31	Sikkim	8.18	3.32	536	508	243
32	Tamil Nadu	11,267.03	4,031.25	7,33,166	5,48,846	2,57,011
33	Telangana	3,422.98	1,768.18	2,15,242	1,82,302	95,798
34	Tripura	1,242.75	631.60	80,427	50,923	38,761
35	Uttar Pradesh	22,271.64	7,717.02	14,51,384	8,70,251	3,50,810
36	Uttarakhand	688.68	341.94	37,862	19,171	11,362
37	West Bengal	6,280.68	2,938.72	4,07,993	2,89,583	1,55,822
	Total	1,45,948.68	57,895.76	93,00,949	55,40,801	28,06,465

~ Including incompleted works of earlier scheme taken up and completed after 2014

* Including additional interest subvention subsidy of Rs.1670 cr for 46,043 Beneficiaries released recently to Central Nodal Agencies (CNAs) under Credit Linked Subsidy Scheme (CLSS) of PMAY(U)

States/UTs wise and year-wise details of Houses constructed/delivered during last three years under PMAY(U).

S. No.	State/UTs	No of Houses Constructed/Delivered~		
		2016-17	2017-18	2018-19
1	A&N Island (UT)	-	-	20
2	Andhra Pradesh	3,299	29,791	2,60,223
3	Arunachal Pradesh	-	16	1,308
4	Assam	66	381	13,847
5	Bihar	12,184	2,100	37,464
6	Chandigarh (UT)	4,963	57	154
7	Chhattisgarh	3,307	3,561	42,096
8	D&N Haveli (UT)	103	366	1,167
9	Daman & Diu (UT)	3	65	291
10	Delhi (UT)	4,244	2,487	17,579
11	Goa	10	99	392
12	Gujarat	28,928	48,726	1,96,550
13	Haryana	549	2,093	10,535
14	Himachal Pradesh	43	202	1,858
15	Jammu & Kashmir (UT)	203	179	3,566
16	Jharkhand	3,886	26,421	31,343
17	Karnataka	11,920	31,087	94,920
18	Kerala	301	3,809	42,411
19	Ladakh (UT)	-	-	280
20	Lakshadweep (UT)	-	-	-
21	Madhya Pradesh	5,316	39,119	2,19,728
22	Maharashtra	13,621	35,162	1,20,918
23	Manipur	24	177	2,231
24	Meghalaya	248	27	450
25	Mizoram	118	188	632
26	Nagaland	494	89	1,394
27	Orissa	2,771	2,376	46,075
28	Puducherry (UT)	79	51	1,899
29	Punjab	338	1,860	9,335
30	Rajasthan	4,256	8,204	21,641
31	Sikkim	1	2	61
32	Tamil Nadu	6,593	34,004	1,57,589
33	Telangana	2,792	3,140	58,171
34	Tripura	161	7,303	28,663
35	Uttar Pradesh	9,639	12,005	2,97,627
36	Uttarakhand	1,460	1,986	5,669
37	West Bengal	7,191	30,765	89,509
	Total	1,29,111	3,27,898	18,17,596

~ Including incompletd works of earlier scheme taken up and completed after 2014

States/UTs-wise and year-wise details of Central assistance released/spent till date under PMAY(U)

Sr. No.	State/ UTs	Central assistance Released (Rs. in Cr.)				
		2015-16	2016-17	2017-18	2018-19	2019-20
1	A&N Island (UT)	-	-	0.23	0.05	-
2	Andhra Pradesh	368.78	235.56	2,676.32	3,465.39	126.46
3	Arunachal Pradesh	27.77	28.90	20.80	11.07	16.71
4	Assam	0.04	13.85	326.43	15.08	153.13
5	Bihar	121.81	287.32	437.35	504.52	184.24
6	Chandigarh (UT)	0.04	0.07	1.17	3.42	1.78
7	Chhattisgarh	119.41	60.32	504.67	419.13	231.82
8	D&N Haveli (UT)	0.02	1.57	23.89	22.64	9.46
9	Daman & Diu (UT)	-	0.07	4.00	5.24	7.54
10	Delhi (UT)	1.26	2.38	56.93	230.17	70.48
11	Goa	0.02	0.20	2.17	9.35	4.00
12	Gujarat	351.71	608.53	1,106.73	3,495.03	1,025.48
13	Haryana	110.79	8.60	150.36	368.75	95.04
14	Himachal Pradesh	9.33	11.50	17.10	25.21	3.90
15	Jammu & Kashmir (UT)	-	2.49	51.79	34.23	84.99
16	Jharkhand	110.42	193.55	669.91	419.66	123.47
17	Karnataka	410.63	195.93	1,697.50	729.00	176.88
18	Kerala	26.64	56.54	263.87	660.88	94.78
19	Ladakh (UT)	6.26	-	9.22	1.79	-
20	Lakshadweep (UT)	-	-	-	-	-
21	Madhya Pradesh	301.85	417.69	2,362.87	2,722.59	477.26
22	Maharashtra	30.88	482.12	796.27	2,899.89	931.76
23	Manipur	-	23.40	136.38	12.19	65.03
24	Meghalaya	0.02	0.52	4.72	0.99	0.27
25	Mizoram	15.83	0.18	60.35	34.07	4.91
26	Nagaland	16.23	60.56	9.78	65.31	0.07
27	Orissa	169.62	111.00	157.44	411.78	122.52
28	Puducherry (UT)	0.13	4.46	42.73	15.45	12.83
29	Punjab	4.61	66.21	93.82	181.61	76.24
30	Rajasthan	240.67	105.39	183.25	398.11	237.90
31	Sikkim	-	0.02	1.29	1.80	0.21
32	Tamil Nadu	132.11	634.60	1,194.39	1,408.78	661.37
33	Telangana	325.99	142.70	773.60	341.98	183.91
34	Tripura	30.05	287.51	160.56	150.99	2.49
35	Uttar Pradesh	121.18	77.88	1,621.87	4,630.95	1,265.13
36	Uttarakhand	65.55	29.58	131.35	79.85	35.61
37	West Bengal	102.83	446.48	780.07	1,294.40	314.94
	Total*	3,222.50	4,597.68	16,531.21	25,071.35	8473.03*

* Including additional interest subvention subsidy of Rs.1670 cr released recently to Central Nodal Agencies (CNAs) under Credit Linked Subsidy Scheme (CLSS) of PMAY(U)